

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 41/17 CA159/16	TP 106/16	For delay of condonation	2 (41)	R.G.F.Select India Pvt.Ltd


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	GUNJANSANDU	RGFSELECT INDIA PRIVATE LIMITED	41
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I.A. No.28/18 is listed today for hearing. PCS for petitioner is present. Heard him.

List it for consideration on 23.02.2018.


MEMBER (T)


MEMBER (J)